

ASSAM ACT XIV OF 1976

(Received the assent of the Governor on the 13th September 1976)

THE ASSAM APPROPRIATION (No. III) ACT, 1976

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty first day of March, 1977

It is hereby enacted in the Twenty-seventh Year of the Republic of India as follows :—

Short title 1. (1) This Act may be called the Assam Appropriation (No. III) Act, 1976.

Withdrawal of Rs. 10,82,49,230 from and out of the Consolidated Fund of the State of Assam for the financial year 1976-77. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees ten crores eighty-two lakhs forty-nine thousand two hundred and thirty towards defraying the several charges which will come in course of the payment during the year ending on the thirty-first day of March, 1977 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1977.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		Total Rs.
		Voted by the Assembly Rs.	Charged on the Consoli- dated Fund Rs.	
1	211—State Legislature—B—State Legislature	30,805	15,000	45,805
2	213—Council of Ministers	1,000	...	1,000
6	229—Land Revenue	5,00,000	...	5,00,000
9	239—State Excise	16,97,000	...	16,97,000
	251—Public Service Commission	1,73,200	1,73,200

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
16	253—District Administration ...	1,10,893	...	1,10,893
19	255—Police ...	25,000	..	25,000
20	256—Jails ...	10,00,000	...	10,00,000
21	258—Stationery and Printing	1,244	1,244
25	265—Other Administrative Services-II- Civil Defence and Home guards.	14,26,300	...	14,26,300
28	265—Other Administrative Services-V- Guest House.	75,500	...	75,500
36	277—Education-F-Technical Education-II ...	22,570	11,067	33,637
42	280—Medical—I ...	7,44,000	...	7,44,000
43	281—Family Planning ...	1,06,11,350	...	1,06,11,350
44	282—Public Health, Sanitation and Water Supply (I)-A-Public Health and Sani- tation.	18,26,000	...	18,26,000
45	282—Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply (I) Health Department.	67,16,400	3,350	67,19,750
47	283—Housing (I)—A—General ...	7,02,550	...	7,02,550
51	285—Information and Publicity ...	2,43,900	...	2,43,900
52	287—Labour and Employment—A—Labour	43,38,000	...	43,38,000
55	288—Social Security and Welfare—B—Re- lief and Rehabilitation of Displaced persons (II).	...	4,355	4,355
56	288—Social Security and Welfare—C—Welfare of Scheduled Castes/Scheduled Tribes and Backward Classes (III).	26,81,000	...	26,81,000
57	288—Social Security and Welfare—D—Social Welfare (IV)(P. and D. and T. A. and W. B. C.).	36,27,150	..	36,27,150
58	288—Social Security and Welfare (State) (V) Excise.	3,79,000	...	3,79,000
59	288—Social Security and Welfare—E—Other Social Security Programme.	6,000	...	6,000

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
60	289—Relief on account of natural Calamities,	20,00,000	...	20,00,000
62	296—Secretariat Economic Services.	92,960	..	92,960
63	298—Co-operation.	3,16,000	...	3,16,000
69	305—Agriculture.	8,46,000	..	8,46,000
70	306—Minor Irrigation.	1,20,000	...	1,20,000
71	307—Soil and Water Conservation.	25,95,000	...	25,95,000
73	309—Food and Nutrition.	..	18,926	18,926
74	310—Animal Husbandry.	2,29,281	2,000	2,31,281
78	314—Community Development.	18,97,490	...	18,97,490
81	321—Village and Small Industries (II)— Cottage Industries.	...	8,783	8,783
85	337—Roads and Bridges.	20,00,000	27,881	20,27,881
90	459—Capital outlay on Public Works.	1,92,056	12,140	2,04,196
91	477—Capital outlay on Education, Art and Culture, 480—Capital outlay on Medical, 481—Capital outlay on Family Planning, 482—Capital outlay on Public Health, Sanitation and Water Supply, 488—Capital outlay on Social Security and Welfare—E-Other Social Security and Welfare Programme, 495—Capital outlay on other Social and Community Services, 510—Capital outlay on Animal Husbandry, 514—Capital outlay on Community Development and 544—Capital outlay on other Transport and Communication Services.	76,31,000	56,631	76,87,631
92	483—Capital outlay on Housing—A-Government Residential Buildings.	7,76,500	...	7,76,500

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
93	484—Capital outlay on Urban Development—G-Assam Capital Construction.	1,21,59,200	...	1,21,59,200
94	488—Capital Outlay on Social Security and Welfare—D-other Rehabilitation Scheme.	...	3,700	3,700
95	498—Capital outlay on Co-operation.	3,70,000	...	3,70,000
99	506—Capital outlay on Irrigation, Soil Conservation and Area Development (II)	20,00,000	...	20,00,000
101	521—Capital outlay on Village and Small Industries.	17,00,000	...	17,00,000
105	530—Investment in Industrial Financial Corporation.	5,00,000	—	5,00,000
106	533—Capital outlay on Irrigation, Navigation, Drainage and Flood Control Projects (I)	...	7,500	7,500
107	533—Capital outlay on Irrigation, Navigation, Drainage and Flood Control Projects—G-Flood Control and anti-sea erosion Projects (II)	..	6,496	6,496
108	537—Capital outlay on Roads and Bridges	1,47,62,052	..	1,47,62,052
112	683—Loans for Housing.	7,78,000	...	7,78,000
113	684—Loans for Urban Development	48,95,000	...	48,95,000
116	698—Loans for Co-operative Societies	50,84,000	...	50,84,000
124	722—Loans for Machinery Engineering Industries	65,00,000	...	65,00,000
125	726—Loans for Consumer Industries	16,88,000	...	16,88,000
127	766—Loans to Government Servants	20,00,000	...	20,00,000
TOTAL EXPENDITURE FROM THE CONSOLIDATED FUND.		10,78,96,957	3,52,273	10,82,49,230

U. TAHBILDAR,
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Legislative Department.

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